

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2415
ANSWERED ON:22.07.2009
ILLEGAL MINING ACTIVITIES
Gandhi Smt. Maneka Sanjay;Mithlesh Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether illegal mining activities are increasing in the country including in NCR, Haryana and Uttar Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether environmental degradation and drying of lakes due to mining activities have come to notice of the Government;
- (d) if so, the details thereof; and
- (e) the steps taken /proposed to be taken by the Government to check the illegal mining activities?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (e) The information is being collected and will be laid on the Table of the House.